

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION NO. 3056

TO BE ANSWERED ON MONDAY, MARCH 20, 2023/PHALGUNA 29, 1944 (SAKA)

ASSISTANCE TO THE STATE OF BIHAR

3056. SHRI JANARDAN SINGH SIGRIWAL

Will the Minister of FINANCE be pleased to state:-

- (a) the financial assistance provided by the Government to the State of Bihar during each of the last five years, Scheme-wise;
- (b) whether the State Government of Bihar has spent this amount on the schemes for which the assistance was meant;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The Union Government provides resources to States including the State of Bihar through Ministries/Departments under the heads Tax Devolution, Finance Commission Transfers, Centrally Sponsored Schemes (CSS), Central Sector Schemes (CS), Additional Central Assistance (ACA) for Externally Aided Projects (EAPs), Special Assistance, Special Assistance to States for Capital Expenditure/Investment etc. Summarized details of transfer of resources to the State of Bihar during the last five years 2017-18 to 2021-22 are provided in Table-1.

Table-1

(Rs. in crore)

Sl. No.	Items	2017-18	2018-19	2019-20	2020-21	2021-22
1	Tax Devolution	65,083	73,603	63,406	59,861	91,353
2	Grants-in-Aid	25,720	24,652	26,969	31,764	28,606
	Of which					
	Finance Commission Transfers	5,889	4,775	7,897	10,105	8,117

Source: 2017-18 to 2020-21: State Finances Audit Report for the year ended 31 March, 2021
2021-22: State Budget 2023-24

Department of Expenditure, Ministry of Finance releases Grants-in-Aid mandated by Finance Commission, 'Special Assistance', EAPs (Grants-in-Aid/ Loan) and also Special Assistance to States for Capital Expenditure/Investment (Loan) under Demands for Grant 'Transfers to States' to States including the State of Bihar. Scheme-wise & year-wise details of release of Grants-in Aid and Loan to the State of Bihar are provided in **Table-2**.

Table-2

(Rs. in crore)

Sl. No.	Items	2017-18	2018-19	2019-20	2020-21	2021-22
(A) Grants-in Aid						
Finance Commission Transfers						
1	Central Share of State Disaster Response Fund	489.56	101.82	631.13	1,416.00	1,132.80
2	Central Share of State Disaster Mitigation Fund	0.00	0.00	0.00	0.00	283.20
3	Urban Local Bodies Grant	405.11	473.68	637.79	2,416.00	836.25
4	Rural Local Bodies Grant	3,630.39	4,199.71	5,674.70	5,018.00	3,709.00
5	Health Sector Grant for Local Bodies	0.00	0.00	0.00	0.00	1,116.31
6	National Disaster Response Fund	1,363.47	0.00	953.17	1,255.27	1,038.96
Other Transfers						
1	Special Assistance	3,414.00	739.47	0.00	195.74	250.00
2	EAPs	1.09	3.51	0.38	0.00	0.00
(B) Loans						
1	Special Assistance to States for Capital Expenditure/Investment (50-year interest free loan)	0.00	0.00	0.00	843	1,246.50
2	EAPs	1,391.46	2,533.78	1,278.42	1,831.97	1,387.78

(b) to (d): As per the extant practice, release of funds to States under various programmes including Schemes/Programmes mandated by the Finance Commission are governed by prescribed guidelines of the respective Schemes/Programmes, submission of Utilization Certificates for funds released as per General Financial Rules (GFRs). Funds that remain unutilized are adjusted towards the Grants-in-Aid/Loan payable during the next years. The Ministries/Departments of the Union Government conduct regular evaluation of the Schemes being implemented by them. The NITI Aayog also conducts concurrent evaluation of the selected Programmes/Schemes.
